

Government of Jammu and Kashmir Revenue Department, Civil Secretariat, Jammu

Notification Jammu, the 8^{rt} March, 2019

SRO 162 .- In exercise of the powers conferred by section 7 of the Jammu and Kashmir Wakaf Act, 2001 and in partial modification of Notification SRO 457 dated 24th October, 2013 and Notification SRO 169 dated 04.06.2015, the Government hereby nominate/re-nominate the following persons as members of the Jammu and Kashmir State Wakaf Council; namely:-

Members nominated

01.	Dr. Shanaz Ganai, (In place of Dr. Nisar Ahmad Wani))
02.	Mr. Shafiq Ahmad Raina, Retd. IAS (In place of Mr. A. R. Wani
03.	Mr. Rafiq Ahmad Dar R/o Ompora Budgam. (In place of Mr. A. W. Tak)
04.	Mr. Muhammad Usman Salaria, Senior Advocate, J&K High Court (In place of Shah Mohammad Chowdhary (Adv.)
05.	Mufti Farooq Hussain Misbahi, (Scholar and Imam Jamia Masjid Poonch, in place of Mr. Nazir Ahmad Peer)

Members re-nominated

01.	Mufti Anayat-Ullah (Imam, Jamia Masjid Talab Khatikan, Jammu)
02.	Mr. Mohammad Noorani (Eminent Scholar).

By order of the Government of Jammu and Kashmir Sd/

(Shahid Anayatullah) IAS

Commissioner/Secretary to the Government

No:- Rev/Auq/13/2019

Dated:- 08 .03.2019

Copy to all concerned members of the J&K State Wakaf Council.

Copy also to the:-

- 1. Principal Secretary to the Hon'ble Governor, J&K, Jammu.
- 2. All Administrative Secretaries to the Government.



- 3. Divisional Commissioner, Jammu/Kashmir/Ladakh.
- 4. All Deputy Commissioners.
- 5. All Head of the Departments, J&K Government.
- 6. Director Information, J&K, Jammu, with the request to kindly publish the notification in daily news papers having wide circulation across the State, both in English as well as in Urdu versions.
- 7. OSD to the Advisors (G, KS, S and K) to the Hon'ble Governor, J&K.
- 8. Special Officer Auquaf (Ex-officio Chief Executive Officer State Wakaf Council), J&K, Jammu.
- 9. General Manager, Government Press, J&K, Jammu, for publication in the Government Gazette.
- 10. Private Secretary to the Chief Secretary, J&K.
- 11. Private Secretary to the Commissioner/Secretary to Government Revenue Department (Ex-officio Secretary to the State Wakaf Council).
- 12. All Administrators/Chairmen Tehsil Augaf Committees.

13. Notification file.

(Ghufam Rasool)KAS y to the Government

Deputy Secretary to the Government

Revenue Department